

The National Council of Educational Research and Training has developed exemplar material on curricular adaptations, inclusive teaching and how to adopt flexibility in evaluation for children with disabilities in inclusive classrooms. These handbooks, meant for primary and upper primary level teachers, cover all disabilities, including cognitive and intellectual disabilities, and have been disseminated to all States and UTs.

Under SSA, a series of five training modules has also been developed in collaboration with the World Bank. These modules aim to prepare teachers to work with children of all disabilities including children with Autism, Cerebral Palsy, Deaf blindness and hearing impairment in mainstream inclusive environments.

At the secondary level, the Ministry is implementing the scheme of Inclusive Education for Disabled at Secondary Stage (IEDSS) as part of RMSA with an objective to provide all students with disabilities an opportunity to complete four years of secondary schooling (Class IX to XII) in an inclusive and enabling environment. Under IEDSS component, Central assistance is provided for student oriented assistance @ ₹ 3000/- per child per annum, besides support for engagement of special teachers, equipping resource room, making school barrier-free, orientation of parents, administrators, educationists etc.

Schools in commercial buildings

1979. SHRI SHANKARBHAI N. VEGAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has taken action against educational institutes, from primary schools to higher education, running from commercial buildings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) The Central Government supports State Governments and Union Territory (UT) Administrations for creation and augmentation of infrastructural facilities including construction of school buildings and additional classrooms in government schools under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) programmes. The requirement of infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work Plan and Budget (AWP&B).

Respective State Government and UT Administration is the appropriate authority for taking action against the Educational Institutes running from commercial buildings.

The Central Board of Secondary Education (CBSE) has informed that they have received one complaint during the last three years, details and the action taken in this regard are as under:—

Sl. No.	School name and address	Nature of Complaint	Year of Complaint	Action taken by CBSE
1.	Sri Chaitanya Techno School, Sy. No. 116/2, Dinnur, Opp. To El-Forge, Denkanikottai Main Road, Hosur, Dist. Krishnagiri, Tamil Nadu-635109	Conduct of classes in the upstairs of a supermarket etc.	2017	The complaint is forwarded to District Education Officer, Hosur, Tamil Nadu for taking necessary action at their end after field verification of complaint.

Universities and deemed universities

1980. SHRI K. SOMAPRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) how many universities and deemed universities are there in the country;
- (b) whether there are any private universities in the country;
- (c) whether there are any private universities approved by Government in Kerala; and
- (d) how many universities are affiliated to UGC and how many universities and deemed universities are from Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) At present, there are 714 Universities and 123 Deemed to be Universities are functioning in the country.

(b) Out of 714 Universities, 289 are State Private Universities which have been established by the Acts of their respective State Legislatures.

(c) There are no Private Universities in Kerala.

(d) As per the list maintained by the University Grants Commission (UGC), there are 47 Central Universities, 378 State Universities and 289 State Private Universities in the Country. There are 1 Central University, 13 State Universities and 3 Deemed to be Universities in the State of Kerala.